

(vi) Detailed instructions regarding stacking consignments etc. have been issued.

(vii) The adequacy of goods shed accommodation is periodically reviewed and additional accommodation is provided on a programmed basis subject to availability of funds.

#### Joint Stock Companies in West Bengal and North Eastern States

2062. SHRI KUMAR MAJHI:

SHRI SAKTI KUMAR SARKAR:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) the Joint Stock Companies functioning in West Bengal and North Eastern Region States during the last three years, State-wise and year-wise; and

(b) Joint Stock Companies set up in these States, during the same period, State-wise and year-wise with paid up capital in each of the unit?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI BEDABRATA BARUA): (a) The number of companies limited by shares, registered under the Companies Act, 1956, and at work in the State of West Bengal and in the North Eastern Region States during the last three years, i.e. as 31-3-72, 31-3-73 and 31-3-74 are given as under:—

States	No. of companies at work as on		
	31-3-72	31-3-73	31-3-74
West Bengal	9332	9710	10215
Assam & Maghalya	445	465	532
Nagaland	3	11	11
Manipur	7	7	7
Tripura	8	7	8
Mizoram	..	..	..
Arunachal Pradesh	..	..	..

(b) The information regarding number of companies, limited by shares, registered under the Companies Act, 1956, in the State of West Bengal and North Eastern Region States during the last three years, i.e., 1971-72, 1972-73 and 1973-74, is given below:—

States	No. of companies newly registered during		
	1971-72	1972-73	1973-74
West Bengal	337	445	582
Assam	32	26	66
Meghalaya	2	1	10
Nagaland	1	8	
Manipur	1		1
Tripura			2
Mizoram			
Arunachal Pradesh	..	..	

The names and authorised capital of each of these companies are given in the Statement laid on the Table of the House. [Placed in Library. See No. LT-8575/74].

#### Proposal to re-introduce pair of Trains in Rangapara North and Silapathar Section

2063. SHRI BISWANARAYAN SHASTRI: Will the Minister of RAILWAYS be pleased to state:

(a) whether he is aware that withdrawal of a pair of trains in Rangapara North and Silapathar section has caused immense difficulties to the people of Darrang and Lakhimpur Districts in Assam;

(b) if so, whether the suspended trains are proposed to be re-introduced at an early date;

(c) whether there is a great demand for a through train to and from Gauhati to Silapathar-Murkongsolek; and